

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

17. IA/2560/2021 IA/2946/2021 IA/136/2022
IA/1106/2022 C.P. (IB)/956(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: LOKVIKAS DAIRY PRIVATE LIMITED & Ors

Vs.

VAISHNO DEVI FOOD PRODUCTS PRIVATE
LIMITED & Ors

SECTION: 9 of IBC 2016

ORDER

IA 2946 of 2021 – Adv. Chetan Kapadia, Adv., a/w Mr. Kunal Chheda, Ms. Meghna Lakhyani i/b Narayani Associates for the RP/Applicant and in IA 2560 of 2021- Mr. Rohit Gupta, Counsel for the Applicant & in IA 1106 of 2022- Adv. Seetalaxmi Swamy and Adv. Karunya Raghunath for the Applicant are present through Virtual hearing. At the request of the Counsels, the matter is adjourned to **19.01.2023 for Physical hearing**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/